

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1123
ANSWERED ON:02.08.2006
INSTALLATION OF MOBILE TOWERS .
Sugavanam Shri E.G.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) The number of mobile towers sanctioned for each State during 2004-05 and 2005-06;
- (b) Whether all the sanctioned towers have been installed;
- (c) If not, the reasons therefor; and
- (d) The time by which these are likely to be installed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) Number of mobile towers planned by Bharat Sanchar Nigam Limited and Mahanagar Telephone Nigam Limited in different States during 2004-05 and 2005-06 is given in the Annexure.
- (b) No, Sir.
- (c) Constraints experienced in rollout of the Cellular Mobile Services are as follows:
 - i) Delay in grant of permission by local bodies for erection of roof top towers in some States.
 - ii) Delay in grant of electricity connections by State electric companies in some States.
 - iii) Delay in supply of equipments by vendors.
 - iv) Delay in supply of infrastructure items by equipment vendors.
 - v) Delay in network rollout by the equipment vendors.
 - vi) Dispute in hiring of buildings.
- (d) The remaining mobile towers are likely to be installed during the current financial year.